



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP39/16	TP 160/ 17	For Hearing	391/394	Kwality Breedings Forms Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ATUL KULKARNI	Petitioner.	
2.	Sinchana M.R	ROC/RD	

Counsel for petitioner is present. Smt. M.R. Sinchana, appearing for ROC and RD is present. Counsel for petitioner has filed an application for amendment of the Scheme for change of date of appointment. Smt. M.R. Sinchana, appearing for ROC and RD reported no objection for allowing the amendment. Counsel for petitioner informed the Tribunal that the Scheme allows for change of appointed date and the decision of the Board of Directors is sufficient for change of anything concerning the Scheme. Counsel contended that Members approval is not necessary for amendment.

List it for consideration on 04.10.2017. Meanwhiloe, Registry to check and put up.


MEMBER (J)